

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 187 OF 2015

Dated: 23rd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Tamil Nadu Generation & Distribution Corpn. Ltd. & Ors. ...Appellant(s)

Vs.

M/s. B&G Solar Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit for R.1

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **24.08.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**